

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 301
TO BE ANSWERED ON 11.08.2025

Integrated Development of Wildlife Habitats Scheme

301*. DR. BYREDDY SHABARI:
SHRI APPALANAIDU KALISETTI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of projects implemented under the Integrated Development of Wildlife Habitats Scheme, State-wise;
- (b) the total funds allocated, released and utilised thereunder during the last five years and the current year, component-wise;
- (c) the measurable outcomes achieved in terms of wildlife conservation, habitat improvement and community participation;
- (d) the details of proposals currently pending from various States, including Andhra Pradesh, under the Scheme along with the reasons for delay, if any; and
- (e) whether the Government has any plans to expand or strengthen the scheme and if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (e) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA
STARRED QUESTION NO. *301 REGARDING 'INTEGRATED DEVELOPMENT
OF WILDLIFE HABITATS SCHEME' BY DR. BYREDDY SHABARI & SHRI
APPALANAIDU KALISETTI FOR REPLY ON 11.08.2025**

- (a) to. (e) 'Integrated Development of Wildlife Habitats' is a Centrally sponsored umbrella scheme with sub schemes namely 'Development of Wildlife Habitats' and 'Project Tiger & Elephant' under which financial assistance is provided for conservation, protection and management of wildlife and its habitat. The scheme also supports the eco development activities with communities and mitigating human-wildlife negative interface. Financial assistance is provided on a cost sharing basis, and as per the annual plan of operations received from the State Governments and Union Territory Administrations.

Under the scheme activities like management planning, strengthening research and awareness, anti-poaching measures, strengthening of protection infrastructure, habitat improvement, eco development, management of human wildlife conflict, capacity building etc. are supported. The details of financial assistance provided to States and Union Territories, including State of Andhra Pradesh during the last five years and current year under the 'Development of Wildlife Habitats' and 'Project Tiger & Elephant' schemes are placed as **Annexure-I** and **Annexure -II**.

The Wild life (Protection) Act, 1972 empowers the State Governments and Union Territories Administration for notification of Protected Areas. The financial assistance has been provided to States and Union Territories under the scheme and the number of Protected Areas (PAs) in the country has increased from 745 in 2014 to 1134 in February 2025. There has been an increase of 18,324.54 sq.km area under Protected Area network in the country during the last decade. Under the Protected area network the number of Community Reserves has increased from 48 in 2014 to 309 in 2025.

The number of Tiger Reserves have increased from 48 in 2014 to 58 in the 2025. Similarly, the number of Elephant Reserves have also increased in last decade from 31 to 33.

Focused species conservation programme for twenty four species such as snow leopard, dugong, dolphin, bustard, gharial etc have been supported under the Development of Wildlife Habitats scheme. Management effectiveness evaluation for the National Parks, Sanctuaries, Tiger Reserves and Elephant Reserves have been conducted.

The Annual plan of operations received from States/ UTs are duly examined and sanctioned from time to time.

Annexure-I

Annexure referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. *301 due for reply on 11.08.2025 regarding “Integrated Development of Wildlife Habitats Scheme”

Details of funds released to State Governments and UT Administrations during last Five years and Current Financial Year under the 'Development of Wildlife Habitats' sub-scheme of 'Integrated Development of Wildlife Habitats':

(Rs in lakhs)

[illegible]

Uttar Pradesh	1190.30	312.92	1243.31	169.06	1543.72	266.75	1941.08	290.64	2626.26	393.87	2596.75	398.51
Uttarakhand	931.39	441.61	1123.53	226.34	1123.53	212.97	1884.92	498.50	1884.92	652.47	0.00	0.00
West Bengal	2227.01	710.62	2387.67	757.26	2221.64	201.31	3440.15	385.30	8723.98	183.15	0.00	0.00
Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	56.40	5.22	0.00	0.00	0.00	0.00
Lakshadweep	550.18	462.86	927.17	462.09	796.37	269.91	498.62	124.66	434.37	217.19	521.55	130.38
Tripura	410.29	260.68	0.00	0.00	0.00	0.00	828.75	186.06	1510.83	339.49	0.00	0.00
Ladakh	441.03	223.17	31.95	31.95	61.12	61.12	0.06	0.06	0.00	0.00	0.00	0.00

* Mother sanction have been issued under SNA SPARSH for the quoted amount.

Note: “0.00” indicates that either the Annual plan of operations (APO) have not been received or incomplete APO have been submitted.

Annexure-II

Annexure referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. *301 due for reply on 11.08.2025 regarding “Integrated Development of Wildlife Habitats Scheme”

Details of funds released to State Governments and UT Administrations during last Five years under the sub-scheme ‘Project Tiger & Elephant’ of ‘Integrated Development of Wildlife Habitats’:

	2020-21				2021-22				2022-23				** 2023-24			** 2024-25		
States	Funds Allocated (PT)	Funds Released (PT)	Funds Allocated (PE)	Funds Released (PE)	Funds Allocated (PT)	Funds Released (PT)	Funds Allocated (PE)	Funds Released (PE)	Funds Allocated (PT)	Funds Released (PT)	Funds Allocated (PE)	Funds Released (PE)	Funds Allocated (PT&E)	Funds Released (PT)	Funds Released (PE)	Funds Allocated (PT&E)	Funds Released (PT)	Funds Released (PE)
Andhra Pradesh	880.60	266.51	198	77.28	455.32	292.11	87.13	20.55	0.00	0.00	0	0	507.72	135.56	13.86	1422.53	350.70	14.43
Arunachal Pradesh	1203.30	803.76	394.8	282.25	1199.18	869.08	228.48	157.76	1254.5	787.19	292.49	65.81	1557.	783.21	336.70	1964.44	1395.29	372.70
Assam	4144.39	2513.90	54.64	35.28	2392.89	1476.75	240	126.71	3294.1	2559.7	372	167.4	3880.4	2242.6	376.63	4606.01	2620.69	410.15
Bihar	1366.76	628.89	135	39.08	1064.55	552.72	0.00	0	1153.5	246.90	0.00	0	1208.6	302.52	6.47	1412.49	522.20	20.90
Chhattisgarh	1308.33	471.16	0	0	971.61	355.85	79.3	24.78	1013.4	165.75	0.00	0	1208.8	243.63	49.23	987.30	285.93	22.06
Jharkhand	422.56	128.45	303.1	111.86	368.92	195.06	297	86.68	503.54	227.75	300	78.05	971.10	218.54	187.25	1284.57	404.16	323.40
Karnataka	5872.52	2118.01	881.73	330.40	5056.09	2956.70	870.65	261.19	6051.7	1716.9	786.75	97.84	6784.3	2377.15	235.93	10674.1	2631.78	169.49
Kerala	1044.50	402.88	1197	574.56	1374.30	868.78	1041.55	550.96	1597.5	417.59	967.66	241.05	2394.1	653.31	342.91	2065.01	150.35	71.02
Madhya Pradesh	6735.80	2551.26	0.00	0	5727.33	3523.52	41.74	12.61	8025.1	3956.8	78.32	11.38	9297.6	4251.31	52.48	14866.6	5887.09	23.41

Maharashtra	8033.42	3098.03	71	17.98	7328.50	2991.06	0.00	0.00	7152.7	809.62	190.16	28.52	7910.8	2531.41	83.04	9378.55	4149.70	27.00
Odisha	1752.89	680.07	1197	577.09	1105.77	1056.86	1260.1	567.04	1897.7	946.82	598.71	212.76	2479.8	750.16	262.43	2134.09	760.77	158.81
Rajasthan	2746.18	1008.89	0.00	0	2185.23	841.05	74	15.18	2386.9	529.78	76	6.186	2691.2	932.30	36.00	2395.22	574.68	4.79
Tamil Nadu	3509.29	1336.14	0.00	0	3446.23	1576.22	453.9	181.84	4081.7	501.35	773.63	85.94	4917.7	2148.89	399.08	5577.10	2007.86	177.02
Uttarakhand	2948.98	1671.30	470	204.85	2181.43	1463.71	442.85	244.12	2339.4	741.13	284.54	18.74	2623.8	1343.26	152.26	3358.52	1656.98	166.25
Uttar Pradesh	2855.69	923.29	0.00	0	1935.66	1304.85	167.31	45.99	3715.2	919.96	78.42	9.85	3996.4	994.36	37.62	5292.88	1987.00	88.11
West Bengal	1200.94	333.96	144.61	64.19	1367.26	708.28	236	87.87	1623.2	458.77	241.5	30.05	1862.9	453.36	69.22	1531.32	396.83	29.12
Mizoram	241.84	161.53	0	0	415.70	374.13	0	0	350.00	78.75	0.00	0.00	330.00	144.00	0.00	526.96	356.30	10.79
Telangana	1434.03	351.97	0	0	987.31	543.26	0	0	0.00	0.00	0.00	0.00	1182.0	323.31	0.00	1021.08	291.68	0.00
Haryana	0.00	0.00	30	11.04	0.00	0.00	28.23	4.23	0.00	0.00	58	17.4	58.00	0.00	26.10	72.00	0.00	31.20
Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	0.00	0.00	0.00	87.18	0.00	19.61	90.16	0.00	40.57
Manipur	0.00	0.00	0.00	0.00	0.00	0.00	12	5.4	0.00	0.00	0.00	0.00	62.76	0.00	14.12	65.00	0.00	29.25
Meghalaya	0.00	0.00	52	9.36	0.00	0.00	210	141.75	0.00	0.00	149	32.14	290.00	0.00	65.25	132.00	0.00	59.40
Nagaland	0.00	0.00	205.56	92.5	0.00	0.00	468.46	279.75	0.00	0.00	523.5	235.57	375.30	0.00	337.77	339.38	0.00	305.44
Tripura	0.00	0.00	74	24.71	0.00	0.00	0.00	0.00	0.00	0.00	52.5	7.36	120.38	0.00	27.09	68.03	0.00	14.69

PT: Project Tiger PE: Project Elephant

** Project Tiger has been merged with Project Elephant under Centrally Sponsored Scheme and named viz Project Tiger &Elephant (PT&E) from 2023-2024